# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 861

## **ANSWERED ON 28/07/2025**

#### HOUSING FOR INDUSTRIAL WORKERS

## 861. SHRI NEERAJ DANGI:

## Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has any new scheme for providing housing to industrial workers, if so, the details thereof; and
- (b) the number of houses targeted to be constructed under this scheme;
- (c) the details of the amount to be spent under the said scheme; and
- (d) the cities in which Government is likely to launch this scheme, the details, State-wise?

## **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a) to (d): Ministry of Housing and Urban Affairs (MoHUA) launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of Pradhan Mantri Awas Yojana Urban (PMAY-U) to provide dignified living to urban migrants/poor including industrial workers near their workplace through single/double bedroom units or dormitory beds in the country. This scheme is implemented through two models:
  - **Model-1:** Utilizing existing Government funded vacant houses constructed under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) and Rajiv Awas Yojana (RAY) to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies,
  - **Model-2:** Construction, Operation & Maintenance of ARHCs by Public/Private Entities on their own available vacant land.

Beneficiaries of ARHCs are urban migrants/poor from Economically Weaker Sections (EWS)/Low Income Group (LIG). They include labour, urban poor (street vendors, rickshaw pullers, other service providers etc.), industrial workers, and migrants working with market/trade associations, educational/health institutions, hospitality sector, long term tourists/visitors, students or any other persons of such category. The State/UT-wise number of ARHCs sanctioned, completed under both models along with the details of Technology Innovation Grant sanctioned under Model-2 by the Ministry in the country are at Annexure.

Further, in the Union Budget 2024-25, Government has announced rental housing with dormitory-type accommodation for industrial workers to be facilitated in public-private partnership (PPP) mode with Viability Gap Funding (VGF) support and commitment from anchor industries. For this purpose, ₹2,500 crore has been provisioned in 2025-26 budget.

Further, based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines are available at <a href="https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf">https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf</a>.

ARH vertical of PMAY-U 2.0 aims to create a conducive environment by incentivizing Public/Private Entities to leverage investment for creating affordable rental housing stock. It promotes the creation of adequate rental housing for eligible EWS/LIG beneficiaries including industrial workers who do not want to own a house but require housing for short term basis. As per scheme guidelines of PMAY-U 2.0, Public/Private Entities can construct, operate and maintain ARH projects containing Single/Double bedroom unit or dormitory beds to provide accommodation for eligible beneficiaries.

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# A. State/UT-wise details of the existing Govt. funded vacant houses converted into ARHCs for the beneficiaries under Model-1 of the scheme:

| S. No. | Name of State/UT | Name of City | No. of vacant houses |  |  |
|--------|------------------|--------------|----------------------|--|--|
|        |                  |              | converted into ARHCs |  |  |
| 1      | Chandigarh       | Chandigarh   | 2,195                |  |  |
| 2      |                  | Surat        | 528                  |  |  |
| 3      | Gujarat          | Ahmedabad    | 1,376                |  |  |
| 4      |                  | Rajkot       | 698                  |  |  |
| 5      | Rajasthan        | Chittorgarh  | 480                  |  |  |
| 6      | Jammu & Kashmir  | Jammu        | 336                  |  |  |
| 7      | Uttarakhand      | Lalkuan      | 100                  |  |  |
| 8      | Unaraknanu       | Dehradun     | 70                   |  |  |
|        | Total            | 5,783        |                      |  |  |

# B. State/UT-wise details of ARHC units sanctioned and construction completed by Public/Private Entities under Model-2 of the scheme:

| S.<br>No. | Name of       |               | Name of Entity                                      | Total  | Construction |
|-----------|---------------|---------------|-----------------------------------------------------|--------|--------------|
|           | State         | City          |                                                     | Units  | completed    |
| 1         |               | Sriperumbudur | SPR City Estates Pvt.<br>Ltd.                       | 18,112 | 6,160        |
| 2         |               | Sriperumbudur | SPR Construction Pvt.<br>Ltd.                       | 4,994  | 4,994        |
| 3         |               | Hosur         | Tata Electronic Pvt.<br>Ltd.                        | 13,500 | 6,576        |
| 4         | Tamil Nadu    | Chennai       | State Industries<br>Promotion Corporation           | 18,720 | 18,720       |
| 5         |               | Chennai       | Chennai Petroleum<br>Corporation Ltd.               | 1,040  | -            |
| 6         |               | Chennai       | SPR Construction Pvt.<br>Ltd.                       | 5,045  | -            |
| 7         | Chhattisgarh  | Raipur        | Indian Oil Corporation Ltd.                         | 2,222  | 1            |
| 8         | Assam         | Kampur Town   | Guwahati Refinery<br>Indian Oil Corporation<br>Ltd. | 2,222  | -            |
| 9         | Uttar Pradesh | Prayagraj     | Indian Oil Corporation Ltd.                         | 1,112  | -            |
| 10        | Gujarat       | Surat         | Mitsumi Housing Pvt.<br>Ltd.                        | 453    | -            |
| 11        | Telangana     | Nizampet      | Sivani Infra Pvt. Ltd.                              | 14,490 | 1            |
| 12        | Andhra        | Kakinada      | Coastal Developers Pvt.<br>Ltd.                     | 736    | -            |
| 13        | Pradesh       | Vizianagram   | Coastal Developers Pvt.<br>Ltd.                     | 652    | -            |
| Total     |               |               |                                                     |        | 36,450       |